

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.498/2007

Dated the 2nd day of April, 2008

CORAM :

**HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE DR.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

Tessy Varghese
Book Binder,
Naval Institute of Aeronautical Technology,
INS Garuda, Naval Base,
Kochi-682 004
Residing at Vyppusseri House,
North Parur, Ernakulam District. ... Applicant

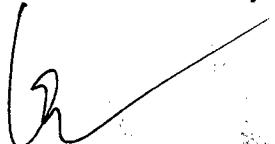
By Advocate Mr.T.C.G.Swamy

V/s

- 1 Union of India
represented by
The Secretary to the Government of India,
Ministry of Defence, New Delhi.
- 2 The Flag Officer Commanding-in-Chief,
Southern Naval Command, Naval Base,
Kochi-682 004.
- 3 The Chief Staff Officer (P&A),
Southern Naval Command, Naval Base,
Kochi-682 004. ... Respondents

By Advocate Mr.P.S.Biju ACGSC

The application having been heard on 02.04.2008, the Tribunal on the
same day:delivered the following

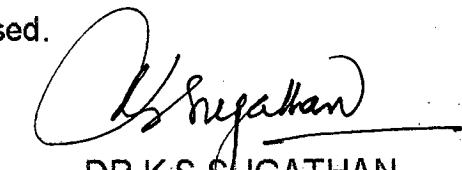


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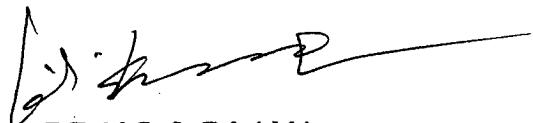
HON'BLE Dr. K.B.S.RAJAN,JUDICIAL MEMBER

Vide the affidavit dated 27.3.2008, the impugned order dated 18.7.2007 stands cancelled by Annexure R-8 dated 25.3.2008.

Consequent to the same, no further grievance survives. The OA is closed.



DR K.S. SUGATHAN
ADMINISTRATIVE MEMBER



DR.K.B.S.RAJAN
JUDICIAL MEMBER

abp